

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-51/2024/4269/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Munmun B. Sarma,  
Member, MACT,  
Amingaon, Kamrup.

Dated Guwahati the 16<sup>th</sup> May, 2024.

Sub: **Commuted leave.**

Ref:- Your email dated 14.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for twenty two days from 17.05.2024 to 07.06.2024** (sufficing 08.06.2024 to 09.06.2024), subject to submission of her leave application in the prescribed format as well as the Leave Admissibility Report from the O/o the Accountant General (A&E), Assam. Further, you have been asked to hand over charge to the District and Sessions Judge, Kamrup, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-51/2024/4270-4272/A, dated** , 16-05-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati.
2. The District and Sessions Judge, Kamrup.
- ✓ 3. The Project Manager, Gauhati High Court.

*h*  
**JT. REGISTRAR (VIGILANCE)**

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